

of Chairman and Chief Executive, six full-time members, four part-time members, representatives from the Ministry of Information and Broadcasting, and Managing Directors of Akashvani and Doordarshan;

Employees' participation in management below the Board Level;

Chairman of the Board to be appointed by the President of India on the recommendation of a Committee having Chairman of Council of States, Leader of Opposition, and Chairman of the Press Council;

Certain suggestions relate to the term of office of the Chairman, members, as well as recruitment and deployment of officers and other employees;

The Parliamentary Committee provided for in Section 13(1) to be dispensed with, as its work can be looked after by the Standing Committee on Communications, the Consultative Committee attached to the Ministry and by the proposed Radio and Television Authority of India (as directed by the Supreme Court);

Need to precisely define the areas in Section 24 in respect of which the Corporation will furnish information to Central Government;

An authorised share of Rs. 5,000 crores, paid up capital of Rs. 2,000 crores, and the assets of AIR and Doordarshan to be transferred on lease to the Corporation;

Annual grants-in-aid from the Government till Prasar Bharati becomes self-sufficient from advertising and commercial revenue.

Revival of an annual or lumpsum Broadcast Receiver Licence Fee for television sets.

The cost of running public service broadcasting channels to be met from Governments funding by way of grant-in-aid, equity or loan;

Certain suggestions relate to creation of professional marketing set-up, aggressive marketing strategies, and dedication of particular channels to education etc.

(English)

Bifurcation of Southern Railway

199. SHRI N.K. PREMCHANDRAN : Will the Minister of RAILWAYS be pleased to state :

(a) whether the Government propose to bifurcate the Southern Railway into South Zone and West Zone;

(b) if so, the details thereof;

(c) whether the Government are aware that the Palakkad and Trivandrum Divisions will lose their prominence due to the proposed reorganisation;

(d) whether Kerala is likely to get the due share of Railway development in proportion to the income likely to be earned from these Divisions; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (c). No. Sir, Government has decided to set up six new Zonal Railway Hqrs. at Bhubaneswar, Allahabad, Hajipur, Jaipur, Bangalore and Jabalpur. The issue of Divisions losing prominence due to re-organisation does not arise.

(d) and (e). Railway investments are made keeping in view the traffic requirement, throughout Indian Railways. Investment decisions are not taken Statewise.

Electronic and Manual Telephone Exchanges in Haryana

200. SHRI I.D. SWAMI : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the number of electronic and manual telephone exchanges including their capacity in Haryana, district-wise.

(b) the number of telephone exchanges converted into electronic exchanges during the last three years in the State, district-wise.

(c) the number of new electronic exchanges set up during the last three years in the above State, district-wise; and

(d) the number of telephone exchanges proposed to be converted into electronic exchanges and the number of new electronic exchanges likely to be set up during 1996-97 in the State, district-wise;

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) Details are given in Statement-I enclosed.

(b) Details are given in Statement-II enclosed.

(c) Details are given in Statement-III enclosed.

(d) Details are given in Statement-IV enclosed.

STATEMENT - I

No. of Telephone Exchanges (Manual and Electronic) along with their capacity in Haryana

S. No.	District	No. of Manual Exchanges	No. of Electronic Exchanges	Capacity
1	2	3	4	5
1.	Ambala	Nil	86	36660
2.	Yamuna Nagar	Nil	42	14380

1	2	3	4	5
3.	Faridabad	Nil	33	59080
4.	Gurgaon	Nil	37	51116
5.	Rewari	Nil	28	6684
6.	Mohindergarh	Nil	24	4464
7.	Karnal	Nil	45	14512
8.	Kaithal	Nil	30	6804
9.	Kurukshetra	Nil	34	14408
10.	Panipat	Nil	18	17828
11.	Hisar	Nil	87	36652
12.	Sirsa	Nil	56	8040
13.	Jind	Nil	67	13656
14.	Rohtak	Nil	55	20468
15.	Bhiwani	Nil	57	13820
16.	Sonepat	Nil	38	11560
			737	330132

STATEMENT - II

No. of Telephone Exchanges converted into Electronic Exchanges during last 3 years.

S. No.	District	Converted during 93-94	Converted during 94-95	Converted during 95-96
1.	Ambala	1	1	..
2.	Yamuna Nagar	3
3.	Faridabad	4	2	..
4.	Gurgaon	8	3	..
5.	Rewari	5	1	..
6.	Mohindergarh	4	1	..
7.	Karnal	2	1	..
8.	Kaithal	3	1	..
9.	Kurukshetra	1	2	..
10.	Panipat	2	2	..
11.	Hisar	3	3	..
12.	Sirsa	4	2	..
13.	Jind	2	1	..
14.	Rohtak	2
15.	Bhiwani	2	-	..
16.	Sonepat	1
Total		47	20	..

STATEMENT - III

No. of new Electronic Exchanges set up during last 3 years

S. No.	District	Set up during 93-94	Set up during 94-95	Set up during 95-96
1.	Ambala	5	9	5
2.	Yamuna Nagar	2	4	8
3.	Faridabad	2	2	1
4.	Gurgaon	2	..	3
5.	Karnal	2	4	3
6.	Kaithal	3	5	3
7.	Kurukshetra	3	4	3
8.	Panipat	2	3	2
9.	Hisar	8	13	12
10.	Sirsa	7	15	10
11.	Rohtak	..	5	3
12.	Bhiwani	1	6	3
13.	Jind	12	8	6
14.	Sonepat	..	2	3
15.	Rewari	4	2	1
16.	Mohindergarh	2	1	1
Total		55	83	62

STATEMENT - IV

No. of Telephone Exchanges proposed to be converted into Electronic Exchanges during 1996-97

S. No.	Name of District	No. of Exchanges to be converted
1.	Hisar	1
2.	Rohtak	1

No. of New Electronic Telephone Exchanges to be set up during 1996-97

S. No.	Name of District	No. of Exchanges to be set up
1.	2	3
1.	Hisar	4
2.	Sirsa	3

1	2	3
3	Karnal	1
4	Panipat	2
5	Kaithal	2
6	Kurukshetra	2
7	Jind	1
8	Sonepat	2
9	Rohtak	1
10	Gurgaon	2
Total		20

Accident at Unmanned Level Crossing

201. SHRI SULTAN SALAHUDDIN OWAISI : Will the Minister of RAILWAYS be pleased to state :

(a) whether five persons killed on the spot and nine injured when the Secunderabad-bound Krishna Express from Tirupati ran into an Andhra Pradesh State Road Transport Corporation bus on unmanned level crossing between Venkatagiri and Gudur stations on 22.9.1996;

(b) if so, the total number of persons killed and injured;

(c) whether any inquiry has been conducted in this regard;

(d) the total loss suffered and compensation provided to the victims;

(e) the percentage of rail accidents occurred in the country and in Andhra Pradesh during the last three years; and

(f) the total loss suffered by Railways in Andhra Pradesh by train accidents?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir. 7405 Tirupati-Secunderabad Express collided with the bus at an unmanned level crossing between Vendadu and Kondagunta stations of Tirupathi-Gudur section of Guntakal Division of South Central Railway at about 7.30 hours on 24.9.96, as a result of which 4 persons died on the spot while 10 persons were injured and admitted to the hospital.

(b) With 4 more persons succumbing to injuries in the hospital, total of 8 persons died in the accident, while 6 sustained injuries.

(c) Yes, Sir. The accident was enquired into by a Committee of Officers.

(d) The Railways suffered a loss of about Rs. 65,000/- on account of damage to the Railway property

in this accident. Compensation is not payable to the kins of victims in case of unmanned level crossing accident.

(e) The figures of accidents are not maintained State-wise. However, the number of consequential train accidents on South Central Railway, which serves a major portion of Andhra Pradesh, vis-a-vis the number of consequential train accidents which took place on Indian Railways as a whole, during the last three years are given below :

Year	Accidents occurred on South Central Railway	Accidents occurred on Indian Railways
1993-94	57 (11%)	520
1994-95	50 (10%)	501
1995-96	41 (10%)	398

(The percentage of accident is indicated in brackets)

(f) Information of loss suffered by the Railway due to accidents is not maintained State-wise. However, the loss suffered by South Central Railway on account of accidents that occurred between April and October 1996 amounted to Rs. 6.65 crores

Losses by Air India

202. SHRI TARIQ ANWAR :

SHRI BANWARI LAL PUROHIT :

Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether Air India is losing rupees one crore daily as reported in 'Hindustan Times' dated October 25, 1996;

(b) if so, the facts and details thereof;

(c) the reasons therefor;

(d) the approximate amount of loss likely to be incurred by Air India during the current financial year and

(e) the remedial measures taken or proposed to be taken to meet the loss?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) to (c). The estimated loss of Air India for the period April to September, 1996 is Rs. 195 crores. The losses are owing to increase in expenditure on account of interest and depreciation on new aircraft, reduction in yield due to increased competition, increased landing, handling and navigational charges, agitation of engineers etc.